

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 415/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VISHNU KUMAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.32141/2018-CONDONATION OF DELAY
IN FILING and IA No.32144/2018-EXEMPTION FROM FILING O.T.)

Date : 07-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Pandey, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service of the sole respondent from
the High Court. Reminder be issued.

Await original record from the High Court as well as Trial
Court. Reminder be issued.

List again on 27.9.2018.

KAPIL MEHTA
Registrar
7.8.2018

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